

FARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) Yes, Sir.

(b) to (c). Based on the Government sanction issued in August, 1988. CPWD invited tenders in November, 1990 for constructing 644 quarters of various categories of staff I, II, III and IV.

The construction work started on 1st February, 1990 and it is expected to be completed by August, 1992.

[English]

Setting up of District Educational Complexes

825. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to promote the setting up of District Educational Complexes in every District of each State;

(b) whether such complexes are to be funded by the Union Government or by respective State Governments;

(c) whether all States have agreed to give a trial to this proposal; and

(d) if not, the names of such States which have not agreed to the proposal.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) The Committee for Review of National Policy on Education, 1986 (Acharya Ramamurti Committee) has recommended establishment of Educational Complexes.

(b) to (d). Government have to take a view on the recommendation of the Com-

mittee, which is being examined.

Forgery by Exporters

826. SHRILOKANATH CHOUDHURY: Will the Minister of TEXTILES be pleased to state:

(a) whether about 65 garment exporters had been caught forging letter of credits while applying for first-come-first-served quota in December, 1990;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c). Over 100 cases of tampered/forged/invalid letters of credit attached to the applications for garment quotas under FCFS System for 1991 were detected by the Apparel Export Promotion Council (AEPC) while scrutinising these applications. The AEPC has taken appropriate disciplinary action against the concerned exporters in the matter in accordance with the provisions of Handbook of Procedure under the Import-Export Policy, April 1990-March 1993.

Food Processing Industry in Ghazipur

827. SHRI RAM SAGAR (Saidpur): Will the Minister of FOOD PROCESSING INDUSTRY be pleased to refer to the reply given on 8 August, 1990 to Unstarred Question No. 385 and state:

(a) whether the information regarding Food Processing Industry in Ghazipur has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) and (c). According to the Report of the Joint Study Team appointed by the Planning Commission and the State Govt., of U.P. in 1964, there was not a single unit in the District which could undertake the preservation and canning of fruits and vegetables products. According to information available, at present there is one unit in the private sector having an installed capacity of 50 metric tonnes for manufacturing Fruit and Vegetable products.

Out of Turn Allotment of Flats, Plots and Shops

828. SHRI RAM SAGAR (Saidpur):
SHRI NANDLAL MEENA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the out of turn allotments of flats, plots and shops made by the D.D.A. during the last three years, separately, year-wise:

(b) the number of applications for out of turn allotments of flats, plots and shops pending with the DDA for submission to the competent authorities;

(c) the details thereof with reasons for not submitting the same; and

(d) the details of steps taken to process all those applications and to allot the plots, flats and shops to them?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Development of Towns with Recommendation of National Commission on Urbanisation

829. SHRI RAM SAGAR (Saidpur): Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Commission on Urbanisation has identified 600 towns which were said to be growing rapidly in terms of population, 329 which have shown signs of economic growth or have a potential for such growth in the future;

(b) if so, the details of the 600 towns which are growing in population;

(c) the details of the 329 towns which have shown signs of economic growth;

(d) the number of town as at (b) and (c) above located in the districts of eastern Uttar Pradesh with details of the districts in which situated;

(e) whether the Commission has recommended to give highest priority in the development of the above said towns and if so, the details of action taken to implement the recommendations of the Commission; and

(f) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) and (b). The National Commission on Urbanisation made only a mention of the 600 towns which were said to be growing rapidly in terms of population. The list of 600 such towns has not been specified by the Commission in its report.

(c) and (d). A list of 329 towns indicating inter alia the district and the State is given in the Statement-I and II below.